

**Dr. M. M. Das:** There are so many things which we ought to have. So far as this particular instrument is concerned, it is a very complicated and a very costly instrument. In the case of the only instrument that has been set up in our Indian Institute of Science in Bangalore, the total cost has been more than Rs. 30 lakhs. There is some possibility that some other institutions will also have similar instruments in future.

**Shri S. C. Samanta:** May I know how many such generators have been bought for the atomic research that is being carried on by the N.R. & S.R. Ministry?

**Dr. M. M. Das:** I do not know and I am doubtful whether for carrying on atomic research we require these particular instruments.

#### PROSECUTION OF OFFICERS

\*786. **Chaudhri Muhammed Shafiq:** Will the Minister of Home Affairs be pleased to state :

(a) the number of Gazetted officers for whose prosecution permission of Government was sought during 1954;

(b) the number of cases where the permission was granted; and

(c) the result of the prosecutions instituted?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) The permission of Government was sought for sanctioning the prosecution of 11 Gazetted officers during 1954. This figure relates to the Special Police Establishment with which the Government of India are concerned.

(b) 9—2 cases are under consideration.

(c) 2—convicted.

1—acquitted.

6—under trial.

**Shri B. S. Murthy:** May I know whether any opportunity is given to the officers who are to be prosecuted, to resign and retire before actually they are being prosecuted?

**Shri Datar:** Such opportunities for retirement can be given only in cases which are not very serious in nature. A previous enquiry or investigation is made, and then there is either departmental proceeding or a prosecution.

#### INDIA OFFICE RECORDS

\*790. **Shri H. N. Mukerjee:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that as early as 1947, a Fact-Finding Committee was set up by Government regarding the division of records in the former India Office; and

(b) if so, what are the main points of the report submitted by that Committee?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) No Sir.

(b) Does not arise.

**Dr. Suresh Chandra:** Is the Government making any efforts to get the records from the India Office?

**Dr. M. M. Das:** Government is making every effort. The latest news in this connection is this. The Steering Committee of India and Pakistan met on 26th February, 1955 and subsequent days and considered this problem *inter alia*. On the question of the India Office building and its contents, the Committee has decided that this question should be discussed between India and Pakistan at the ministerial level.

**Dr. Suresh Chandra:** In the meantime, till this question is settled, is the Government aware of the cases of Indian students and other educationists who had been wanting to visit the India Office and find out some important documents relating to the Indian Freedom Movement and that they had been denied facilities?

**Dr. M. M. Das:** Our information is this, that every facility has been given to students of India so far as